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WA-1744-2025

## IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

**BEFORE** 

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 15<sup>th</sup> OF OCTOBER, 2025

WRIT APPEAL No. 1744 of 2025

JITENDRA RAJPUT

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Sanjay Sharma - Advocate for Appellant.

Shri Anvesh Shrivastava - Advocate for Caveator.

Shri Anubhav Jain - Government Advocate for Respondents/State.

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## **ORDER**

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

After some arguments, learned counsel for appellant seeks leave to withdraw the appeal with liberty to approach the learned Single Judge for expeditious consideration of the writ petition.

In view of the above, appeal is dismissed as withdrawn. All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE

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